

**GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF HEAVY INDUSTRY**

**LOK-SABHA  
UNSTARRED QUESTION NO. 3384  
TO BE ANSWERED ON 01.01.2019**

**Kanjicode Instrumentation Ltd.**

**3384. SHRI N.K. PREMACHANDRAN:**

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has executed MoU with the State Government of Kerala for handing over the Kanjicode Instrumentation Ltd., Palakkad, Kerala and if so, the details thereof;
- (b) the details of the condition agreed between Union Government and State Government of Kerala with regard to the benefits and welfare of existing employees at the time of handing over;
- (c) whether the Union Government perform their part with regard to the benefits and welfare of employees and if so, the details thereof;
- (d) whether the Union Government has received representation from the trade unions for conducting a discussion for remedial package to compensate their huge losses over a long period during the tenure when the institute was under the Union Government;
- (e) if so, the details thereof and the action taken thereon; and
- (f) whether the Instrumentation limited is on profit and if so, the action taken to protect the interest of the employees?

**ANSWER**

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES  
(SHRI BABUL SUPRIYO)**

(a) to (f): Instrumentation Limited, Kota was a BIFR referred Company which has accumulated losses of Rs.707 crores as on 31.03.2018. This Company has one unit in Palakkad Kerala. In November, 2016, the Government of India decided to close the Kota Unit of Instrumentation Limited and accorded in principle approval to transfer of the Pallakad unit of Instrumentation Limited to the Government of Kerala. In pursuance of this direction, after detailed negotiations with the Govt. of Kerala, a tripartite Memorandum of Understanding (MoU) has been signed on 16.11.2018 between the Government of India, Government of Kerala and Instrumentation Limited, Kota. The modalities of transfer of the Palakkad Unit of Instrumentation Limited as a going concern to the Government of Kerala including employees related aspects is being worked out based on the framework agreed to through the Memorandum of Understanding.

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